

(c) Kerala is being supplied power from its own hydro & diesel generating power stations, Central generating stations in the Southern Region and it gets power assistance from Eastern Region as well as neighbouring States.

(d) During the year 1997-98, the energy shortage in Kerala was 19%. In order to augment the power supply in the State, a number a power projects are under execution in the State Sector. To supplement the efforts of the State. in this direction, new power projects are under execution in central sector in Southern Region also.

Institutional arrangements have also been finalised for transfer of 125 MW power from Eastern Region to Kerala to augment the power supply in the State.

(e) and (f) Measures taken to improve the power shortage in Kerala include speeding up commissioning of on-going power projects, maximising generation from existing power stations, demand side management, reduction in T & D losses and arranging power assistance from Eastern Region.

A number of new power projects with a total capacity of about 3497 MW are proposed to be developed by the Private Sector in Kerala.

#### **New Mass Emission Standards**

1673. SHRI S.S. OWAISI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government have set new mass emission standards for vehicles manufacturers on or after April, 2001 to provide cleaner environment;

(b) if so, the details thereof;

(c) whether these norms have been set for all types of vehicles; and

(d) if so, the extent to which it is likely to help in the cleaner environment?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :  
(a) and (b) The Government have set new mass emission standards for vehicle manufactured on or after 1st April, 2000 to provide cleaner environment. Necessary notification has already been published in the Official Gazette through G.S.R. No. 493 (E) dated 28.8.1997.

(c) The new emission norms have been set for all types of vehicles except tractors, Off Highway vehicles.

(d) Since these emission standards are stricter than the existing emission standards, it will definitely help for the cleaner environment. However, the overall effect of these new emission standards cannot be specifically measured or quantified.

[Translation]

#### **Accidents in UP**

1674. SHRIMATI KAMAL RANI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of accidents and the number of persons killed therein due to lack of bypasses on the National Highways during the last three years in Uttar Pradesh, year-wise;

(b) the steps taken by the Government so far to check these accidents;

(c) whether the steps taken are sufficient to check this menace; and

(d) if not, the extra efforts made or proposed to be made to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) Data relating to accidents due to lack of bypasses is not maintained. However, year-wise data for the State of Uttar Pradesh is indicated below :—

S.No.	Year	Accidents	Persons killed
1.	1995	Figures not available	Figures not available
2.	1996	5622	3098
3.	1997	5648	3165

(b) to (d) Bypasses around the congested towns on National Highways are being constructed in order to give relief to the through moving traffic in a phased manner subject to the inter-se-priority of works and availability of funds.

[English]

#### **Fund to Assam for National Highway**

1675. DR. JAYANTA RONGPI : Will the Minister of SURFACE TRANSPORT be pleased to state :